

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **SHRI BALAJI ENTERTAINMENTS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	SHRI BALAJI ENTERTAINMENTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	19/06/2002
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	ROC, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U92190MH2002PTC136254
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	B-10 Veera Ind Estate New Link Road Andheri West Mumbai MH 400053
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	03/02/2023
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	Order passed on 03/02/2023 Order received on 20/02/2023
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Mr. Sandeep Bishan Swaroop Goel Reg. No. IBBI/IPA-001/IP-P01363/2018-2019/12172
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	1604 ,Verona ,Hiranandani Gardens ,Powai ,Mumbai Suburban,Maharashtra ,400076 Email id: goelsandeep60@yahoo.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	304, Conwood Paragon, Plot No.6, Walbhat Road, Near Hub Mall, Goregaon East, Mumbai Suburban,,Maharashtra , 400063 Mob: 9821186339 Email id: balajiliquidation@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	22/03/2023

Notice is hereby given that the Hon'ble National Company Law Tribunal **Mumbai Bench** has ordered the commencement of liquidation of the **Shri Balaji Entertainments Private Limited** on **03/02/2023**.

The stakeholders of **Shri Balaji Entertainments Private Limited** are hereby called upon to submit a proof of their claims on or before 22/03/2023, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Place : Mumbai

Mr. Sandeep Bishan Swaroop Goel

Date : 21-02-2023

IBBI/IPA-001/IP-P01363/2018-2019/12172

Liquidator of **Shri Balaji Entertainments Private Limited**